

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1**

C.P. No.25/168/NCLT/AHM/2019

**Coram: Hon'ble Mr. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
Hon'ble Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.07.2020**

Name of the Company:

Ashish Laxmiswarup Srivastava
V/s
DB Shapriya Construction Ltd & Anr

Section:

Section 168 of the Companies Act 2013.

ORDER

Learned Counsel Mr. Ritesh Singh appeared for the Petitioner.

Learned PCS Mr. Kunjan Dalal appeared for the Respondent.

Mater to appear for further consideration on 14.09.20200


**(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)**

Dated this the 6th day of July, 2020.


**(MADAN B GOSAVI)
MEMBER (JUDICIAL)**